

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 494/2023

MAHALAKSHMI & ORS.

Appellant(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(IA No. 24841/2020 - EXEMPTION FROM FILING O.T.)

Date : 29-11-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Shekhar G. Devasa, Adv.
Mr. Manish Tiwari, Adv.
Ms. Thashmitha Muthanna, Adv.
Mr. Shashi Bhushan Nagar, Adv.
M/s. Devasa & Co., AOR

For Respondent(s)

Mr. D.L. Chidananda, AOR

Mr. Rajesh Mahale, AOR

UPON hearing the counsel the Court made the following
O R D E R

None appears for the informant/complainant.

In the interest of justice, the appeal is not taken up for
hearing today.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR